

- 1) Read Rule 31(d) of Maharashtra Civil Services (General conditions of Services) Rules 1981.
- 2) Read Rule 52 to 57 and its notes of Maharashtra Civil Services(Leave) Rule, 1981.
- 3) Read this office circular No.GOS/B-16(ii)/32/2021 dated 27/04/2021.
- 4) Hon'ble High Court, Letter bearing No.A 1202/96 dt.31/10/96 giving directions that, any kind of leave should not be tagged with concession i.e.Vacation etc.
- 5) Hon'ble Bombay High Courts' SOPs and directions issued from time to time regarding functioning of Courts in Pune Judicial District.
- 6) Hon'ble Bombay High Court Letter bearing No. Insp-I/33/2021, dated 16/04/2021 alongwith Circular/SOP dtd. 16/04/2021

ORDER

Judicial Officers mentioned in Col. No. 2 in Pune District are permitted to avail the Summer Vacation/Judicial off for the period mentioned in Col No.3 with permission to leave head quarter for the said period.

Judicial Officers mentioned in col. No.4 shall be incharge of the Court for Civil, Criminal & Administrative work during the period mentioned in Col no.3.

SUMMER VACATION (Judicial off)

1 st week	10.05.21 to 16.05.21
2 nd week	17.05.21 to 23.05.21
3 rd week	24.05.21 to 30.05.21
4 th week	31.05.21 to 06.06.21

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
1	2	3	4
District Judges, Pune			
1	Shri. N. P. Dhote. Principal District & Sessions Judge, Pune.	31-05-21 BOH to 06-06-21 AOH & LHQ 7 Days	Shri. S. G. Vedpathak, District Judge-2 & Additional Sessions Judge, Pune.

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
2	Shri. S. S. Gosavi, District Judge-1 & Additional Sessions Judge, Pune.	24-05-21 BOH to 06-06-21 AOH & LITQ 14 days	<p>24-05-21 to 30-05-21 Shri. M. R. Purwar, District Judge-5 & Additional Sessions Judge, Pune.</p> <p>31-05-21 to 06-06-21 Smt. A. V. Rotte, District Judge-3 & Additional Sessions Judge, Pune.</p>
3	Shri. S. G. Vedpathak, District Judge-2 & Additional Sessions Judge, Pune.	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<p>17-05-21 to 23-05-21 Shri. S. S. Gosavi, District Judge-1 & Additional Sessions Judge, Pune.</p> <p>24-05-21 to 30-05-21 Shri. G. G. Bhalchandra, District Judge-8 & Additional Sessions Judge, Pune.</p>
4	Smt. A. V. Rotte, District Judge-3 & Additional Sessions Judge, Pune.	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<p>17-05-21 to 23-05-21 Shri. V. K. Yawalkar, District Judge-4 & Additional Sessions Judge, Pune.</p> <p>24-05-21 to 30-05-21 Shri. S. H. Gwalani, District Judge-12 & Additional Sessions Judge, Pune.</p>
5	Shri. V. K. Yawalkar, District Judge-4 & Additional Sessions Judge, Pune.	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<p>24-05-21 to 30-05-21 Smt. R. V. Adone, District Judge-13 & Additional Sessions Judge, Pune.</p> <p>31-05-21 to 06-06-21 Shri. P. R. Ashturkar, District Judge-18 & Additional Sessions Judge, Pune</p>

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
6	Shri. M. R. Purwar, District Judge-5 & Additional Sessions Judge, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. J. N. Raje, District Judge-7 & Additional Sessions Judge. Pune.
7	Shri. S. R. Navandar, District Judge-6 & Additional Sessions Judge, Pune. (M.C.O.C.A)	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. A. Y. Thatte, District Judge-14 & Additional Sessions Judge, Pune (M.C.O.C.A)
8	Shri. J. N. Raje, District Judge-7 & Additional Sessions Judge, Pune.	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<p>24-05-21 to 30-05-21 Shri. S. N. Sonawane, District Judge-16 & Additional Sessions Judge, Pune</p> <p>31-05-21 to 06-06-21 Shri. G. G. Bhalchandra, District Judge-8 & Additional Sessions Judge, Pune.</p>
9	Shri. G. G. Bhalchandra, District Judge-8 & Additional Sessions Judge, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. V. K. Yawalkar, District Judge-4 & Additional Sessions Judge. Pune.
10	Shri. A. N. Sirsikar, District Judge-9 & Additional Sessions Judge, Pune. (M.C.O.C.A)	10-05-21 BOH to 16-05-21 AOH & 24-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<p>10-05-21 to 16-05-21 Shri. S. R. Navandar, District Judge-6 & Additional Sessions Judge, Pune. (M.C.O.C.A)</p> <p>24-05-21 to 30-05-21 Shri. G. P. Agrawal, District Judge-15 & Additional Sessions Judge, Pune (M.C.O.C.A)</p>

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11	Shri. H. R. Waghmare, District Judge-10 & Additional Sessions Judge, Pune.	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<p>24-05-21 to 30-05-21 Shri. P. R. Ashturkar, District Judge-18 & Additional Sessions Judge, Pune</p> <p>31-05-21 to 06-06-21 Smt. S. V. Sahare District Judge-17 & Additional Sessions Judge, Pune</p>
12	Smt. M. M. Deshpande, District Judge-11 & Additional Sessions Judge, Pune	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<p>24-05-21 to 30-05-21 Smt. S. R. Bhangdiya-Zawar, District Judge-20 & Additional Sessions Judge, Pune</p> <p>31-05-21 to 06-06-21 Shri. P. R. Ashturkar,, District Judge-18 & Additional Sessions Judge, Pune</p>
13	Shri. S. H. Gwalani, District Judge-12 & Additional Sessions Judge, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. J. N. Raje, District Judge-7 & Additional Sessions Judge, Pune.
14	Smt. R. V. Adone, District Judge-13 & Additional Sessions Judge, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. H. R. Waghmare, District Judge-10 & Additional Sessions Judge, Pune.
15	Shri. A. Y. Thatte, District Judge-14 & Additional Sessions Judge, Pune (M.C.O.C.A)	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri. G. P. Agrawal, District Judge-15 & Additional Sessions Judge, Pune (M.C.O.C.A)
16	Shri. G. P. Agrawal, District Judge-15 & Additional Sessions Judge, Pune (M.C.O.C.A)	31-05-21 BOH to 06-06-21 AOH & LHQ 7 Days	Shri. S. R. Navandar, District Judge-6 & Additional Sessions Judge, Pune. (M.C.O.C.A)
17	Shri. S. N. Sonawane, District Judge-16 & Additional Sessions Judge, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. M. M. Deshpande District Judge-11 & Additional Sessions Judge, Pune

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18	Smt. S V. Sahare District Judge-17 & Additional Sessions Judge, Pune	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<u>17-05-21 to 23-05-21</u> Shri S. P. Pingle, District Judge-21 & Additional Sessions Judge, Pune <u>24-05-21 to 30-05-21</u> Shri. S. N. Sonawane, District Judge-16 & Additional Sessions Judge, Pune
19	Shri. P. R. Ashturkar, District Judge-18 & Additional Sessions Judge, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 Days	Smt. M. M. Deshpande, District Judge-11 & Additional Sessions Judge, Pune
20	Smt. R. U. Malvankar, District Judge-19 & Additional Sessions Judge, Pune	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<u>17-05-21 to 23-05-21</u> Shri. S. P. Pingle, District Judge-21 & Additional Sessions Judge, Pune <u>24-05-21 to 30-05-21</u> Shri. P. R. Ashturkar, District Judge-18 & Additional Sessions Judge, Pune
21	Smt. S. R. Bhangdiya-Zawar, District Judge-20 & Additional Sessions Judge, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. V. R. Jagdale, Adhoc District Judge-2 & Additional Sessions Judge, Pune
22	Shri. S. P. Pingle, District Judge-21 & Additional Sessions Judge, Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Smt. S. R. Bhangdiya-Zawar, District Judge-20 & Additional Sessions Judge, Pune
23	Shri. S. M. Agarkar, Adhoc District Judge-1 & Additional Sessions Judge, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. A. D. Lokhande, Adhoc District Judge-5 & Additional Sessions Judge, Pune
24	Shri. V. R. Jagdale, Adhoc District Judge-2 & Additional Sessions Judge, Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. S. M. Agarkar, Adhoc District Judge-1 & Additional Sessions Judge, Pune

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25	Shri. V. P. Adone, Adhoc District Judge-3 & Additional Sessions Judge, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. A. D. Lokhande, Adhoc District Judge-5 & Additional Sessions Judge, Pune
26	Shri. A. V. Kharkar, Adhoc District Judge-4 & Assistant Sessions Judge, Pune	10-05-21 BOH to 16-05-21 AOH & 24-05-21 BOH to 30-05-21 AOH & LHQ 14 days	Shri. T. T. Aglawe, Adhoc District Judge-6 & Assistant Sessions Judge, Pune
27	Smt. A. D. Lokhande, Adhoc District Judge-5 & Additional Sessions Judge, Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. V. P. Adone, Adhoc District Judge-3 & Additional Sessions Judge, Pune
28	Shri. T. T. Aglawe, Adhoc District Judge-6 & Assistant Sessions Judge, Pune	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri. R. K. Khomane, Adhoc District Judge-8 & Assistant Sessions Judge, Pune
29	Shri. D. D. Almale, Adhoc District Judge-7 & Assistant Sessions Judge, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. T. T. Aglawe, Adhoc District Judge-8 & Assistant Sessions Judge, Pune
30	Shri. R. K. Khomane, Adhoc District Judge-8 & Assistant Sessions Judge, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. T. T. Aglawe, Adhoc District Judge-6 & Assistant Sessions Judge, Pune

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Small Causes Court, Pune			
31	Smt. M. S. Bhadane, Judge, Small Causes Court, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. S. N. Patil, Addl. Judge, Small Causes Court, Pune
32	Shri. S. N. Patil, Addl. Judge, Small Causes Court, Pune	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<p><u>24-05-21 to 27-05-21</u> Shri. V. V. Kulkarni, 3rd Addl. Judge, Small Causes Court, Pune.</p> <p><u>28-05-21 to 30-05-21</u> Smt. S. G. Agrawal, 5th Addl. Judge, Small Causes Court, Pune.</p> <p><u>31-05-21 to 06-06-21</u> Smt. H. R. Jadhav, 6th Addl. Judge, Small Causes Court, Pune</p>
33	Smt. M. S. Sahastrabudhe, 2 nd Addl. Judge, Small Causes Court, Pune.	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<p><u>24-05-21 to 30-05-21</u> Smt. S. G. Agrawal, 5th Addl. Judge, Small Causes Court, Pune.</p> <p><u>31-05-21 to 06-06-21</u> Shri. A. B. Jadhav, 7th Addl. Judge, Small Causes Court, Pune.</p>
34	Shri. V. V. Kulkarni, 3 rd Addl. Judge, Small Causes Court, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. M. S. Sahastrabudhe, 2 nd Addl. Judge, Small Causes Court, Pune.
35	Shri. N. K. Joshi, 4 th Addl. Judge, Small Causes Court, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. S. G. Agrawal, 5 th Addl. Judge, Small Causes Court, Pune.

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36	Smt. S. G. Agrawal, 5 th Addl. Judge, Small Causes Court, Pune.	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Smt. H. R. Jadhav, 6 th Addl. Judge, Small Causes Court, Pune
37	Smt. H. R. Jadhav, 6 th Addl. Judge, Small Causes Court, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. S. N. Patil, Addl. Judge, Small Causes Court, Pune
38	Shri. A. B. Jadhav, 7 th Addl. Judge, Small Causes Court, Pune.	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<p><u>17-05-21 to 23-05-21</u> Smt. M. S. Sahastrabudhe, 2nd Addl. Judge, Small Causes Court, Pune.</p> <p><u>24-05-21 to 27-05-21</u> Smt. M. S. Bhadane, Judge, Small Causes Court, Pune</p> <p><u>28-05-21 to 30-05-21</u> Smt. S. G. Agrawal, 5th Addl. Judge, Small Causes Court, Pune.</p>
Civil Judges Senior Division, Pune			
		Incharge of all the Civil Courts Sr.Divn., Pune, CJM & Addl. CJM, 3 JO's of Family matters, 5 JO's of 138 N.I.Act, D.I.S.A & the charge in respect of confession u/s 18 of the MCOG Act during the Summer Vacation as follows:-	
39	Shri. V. V. Nashikkar, Civil Judge, S. D., Pune	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri S. V. Dindokar, 2 nd Jt. Civil Judge, S. D. & Addl. C.J.M., Pune

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40	Shri. M. S. Agrawal, Jt. Civil Judge, S. D. & Addl. C.J.M., Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	24-05-21 to 28-05-21 Shri. S. M. A. Sayyed, 13 th Jt. Civil Judge, S.D & Addl. CJM, Pune. 29-05-21 & 30-05-21 Shri V. M. Karhadkar, 5 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune
41	Shri. S. V. Dindokar, 2 nd Jt. Civil Judge, S. D. & Addl. C.J.M., Pune	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	Shri. V. M. Karhadkar, 5 th Jt. Civil Judge. S. D. & Addl. C.J.M., Pune
42	Shri. P. G. Deshmukh, 3 rd Jt. Civil Judge, S. D. & Addl. C.J.M., Pune	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	17-05-21 to 23-05-21 Shri. V. M. Karhadkar, 5 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune. 24-05-21 to 30-05-21 Smt. H. A. patil. 4 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune
43	Smt. H. A. patil. 4 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	10-05-21 to 16-05-21 Shri. S. M. Godse, 6 th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune 17-05-21 to 23-05-21 Shri. J. V. Bhende, 12 th Jt. Civil Judge, S.D. & Addl. CJM, Pune.
44	Shri. V. M. Karhadkar, 5 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Shri. S. V. Dindokar, 2 nd Jt. Civil Judge, S. D. & Addl. C.J.M., Pune

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45	Shri. S. M. Godse, 6 th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<p><u>17-05-21 to 23-05-21</u> Shri. J. V. Bhende, 12th Jt. Civil Judge, S.D. & Addl. CJM, Pune.</p> <p><u>24-05-21 to 28-05-21</u> Shri. G. R. Patil, 11th Jt. Civil Judge, S.D. & Addl. CJM, Pune.</p> <p><u>29-05-21 & 30-05-21</u> Shri. V. M. Karhadkar, 5th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune</p>
46	Shri. G. R. Patil, 11 th Jt. Civil Judge, S.D. & Addl. CJM, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. K. S. Navandar., 28 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune
47	Shri. J. V. Bhende, 12 th Jt. Civil Judge, S.D. & Addl. CJM, Pune.	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<p><u>24-05-21 to 28-05-21</u> Shri. S. M. A Sayyed, 13th Jt. Civil Judge, S.D. & Addl. CJM, Pune.</p> <p><u>29-05-21 to 06-06-21</u> Shri. S. D. Kurane, 17th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.</p>
48	Shri. S. M. A. Sayyed, 13 th Jt. Civil Judge, S.D. & Addl. CJM, Pune.	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	<p><u>10-05-21 to 16-05-21</u> Shri. G. R. Patil, 11th Jt. Civil Judge. S.D. & Addl. CJM, Pune.</p> <p><u>17-05-21 to 23-05-21</u> Shri N. S. Puri, 14th Jt. Civil Judge, S.D. & Addl. CJM, Pune.</p>
49	Shri. N. S. Puri, 14 th Jt. Civil Judge. S.D. & Addl. CJM, Pune.	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Smt V. J. Kore, 15 th Jt. Civil Judge, S.D. & Addl. CJM, Pune.

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50	Smt. V. J. Kore, 15 th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. N. S. Puri, 14 th Jt. Civil Judge, S.D & Addl. C.J.M., Pune.
51	Smt. R. M. Shaikh, 16 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Shri. R. H. Nathani, 18 th Jt. Civil Judge S. d. & Addl. C.J.M., Pune.
52	Shri. S. D. Kurane, 17 th Jt. Civil Judge, S. D & Addl. C.J.M., Pune.	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	<p><u>10-05-21 to 16-05-21</u> Shri. A. S. Tekale, 19th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.</p> <p><u>17-05-21 to 23-05-21</u> Shri. N. A. Pathan, 24th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.</p>
53	Shri. R. H. Nathani, 18 th Jt. Civil Judge S. d. & Addl. C.J.M., Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. R. M. Shaikh, 16 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune
54	Shri. A. S. Tekale, 19 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<p><u>17-05-21 to 23-05-21</u> Shri. N. A. Pathan, 24th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.</p> <p><u>24-05-21 to 30-05-21</u> Shri. R. T. Ingle 25th Jt. Civil Judge, S. D. & Addl. C.J.M. Pune.</p>
55	Smt. K. M. Pingle, 20 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	<p><u>10-05-21 to 16-05-21</u> Smt. M. R. Khanwe, 21st Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.</p> <p><u>17-05-21 to 23-05-21</u> Shri. J. V. Bhende, 12th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune.</p>

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56	Smt. M. R. Khanwe, 21 st Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	Shri. N. A. Pathan, 24 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.
57	Shri. P. D. Sawant, 22 nd Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. N. S. Puri, 14 th Jt. Civil Judge, S.D. & Addl. CJM, Pune.
58	Shri. N. A. Pathan, 24 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Smt. V. J. Kore, 15 th Jt. Civil Judge, S.D. & Addl. CJM, Pune.
59	Shri. R. T. Ingle 25 th Jt. Civil Judge, S. D. & Addl. C.J.M. Pune.	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	<p>10-05-21 to 16-05-21 Shri. R. H. Nathani, 18th Jt. Civil Judge S. d. & Addl. C.J.M., Pune.</p> <p>17-05-21 to 23-05-21 Smt. R. M. Shaikh, 16th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.</p>
60	Smt. K. S. Navandar, 28 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Smt. R. M. Shaikh, 16 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.
LEGAL AID, PUNE			
61	Shri. C. P. Bhagwat Secretary, District Legal Services Authority, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. V. V. Nashikkar Civil Judge, S. D. & Addl. C.J.M., Pune
CJSD Courts Pune, (Dealing with family matters situated at Family Court Building, Pune)			
62	Smt. G. V. Jangde-Deshpande, 7 th Jt. Civil Judge, S.D & Addl. C.J.M, Pune	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Smt. A. N. Navandar, 9 th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
63	Smt. A. N. Navandar, 9 th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<u>24-05-21 to 28-05-21</u> Smt. G. V. Jangde-Deshpande, 7 th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune <u>29-05-21 to 06-06-21</u> Smt. H. A. patil, 4 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune
64	Smt. A. A. pandule, 10 th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. A. N. Navandar, 9 th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune
CJSD Courts Pune, (Dealing with Cases u/s 138 of N.I.Act)			
65	Shri. N. N. Patil 8 th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri. O. N. Mantri, 23 rd Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.
66	Shri. O. N. Mantri, 23 rd Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<u>24-05-21 to 28-05-21</u> Shri. N. N. Patil 8 th Jt. Civil Judge, S.D. & Addl. C.J.M., Pune. <u>29-05-21 to 06-06-21</u> Shri. V S Khandbahale, 26 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.
67	Shri. V. S. Khandbahale, 26 th Jt. Civil Judge, S. D. & Addl. C.J.M., Pune.	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	<u>10-05-21 to 16-05-21</u> Shri. R. D. Dange, 27 th Jt. Civil Judge, S. D. & Addl. C.J.M. Pune. <u>17-05-21 to 23-05-21</u> Smt. A. P. Giradkar, 29 th Jt. Civil Judge, S.D. & Addl. C.J.M. Pune.
68	Shri. R. D. Dange, 27 th Jt. Civil Judge, S. D. & Addl. C.J.M. Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. A. P. Giradkar, 29 th Jt. Civil Judge, S.D. & Addl. C.J.M. Pune.

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
69	Smt. A. P. Giradkar, 29 th Jt. Civil Judge, S.D. & Addl. C.J.M. Pune.	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. R. D. Dange, 27 th Jt. Civil Judge, S. D. & Addl. C.J.M. Pune.
CJM & Addl. CJM, Pune			
70	Shri. S. S. Ghorpade, Chief Judicial Magistrate, Pune.	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<p>(Excluding M.H. Act) Shri. S. H. Salunkhe, Additional Chief Judicial Magistrate, Pune.</p> <p style="text-align: center;">&</p> <p>(For Mental Health Act) 24-05-21 to 30-05-21 Shri. V. V. Nashikkar, Civil Judge, S. D & Addl. C.J.M., Pune.</p> <p>31-05-21 to 06-06-21 Shri. M. S. Agrawal, Jt. Civil Judge, S. D. & Addl C.J.M., Pune</p>
71	Shri. S. H. Salunkhe, Additional Chief Judicial Magistrate, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. S. S. Ghorpade, Chief Judicial Magistrate, Pune.
CJJD & JMFC, Pune			
<p>Charge of Civil and Criminal matters/work of all the Jt.CJJD & JMFC including the work of <u>Juvenile Offenders</u> shall be as per the remand duty programme bearing No. 30/2021, dt. 05/05/2021, issued by Chief Judicial Magistrate, Pune, copies of which have already been circulated to all the JMFC Courts, Pune for their information. However, names of Judicial Officers and duties on which they are holding charge are given for information as follows, and Arrangement given by CJM, Pune vide O.No.730/2021 dated 30/04/2021.</p> <p>The remand work of the Shivajinagar police station related with Add. C.J.M. will be attended by the concerned JMFC as per duty allotted by C.J.M.during Summer Vacation/Judicial off.</p>			

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
72	Smt. T. M. Nirale, Jt. Civil Judge, J.D. & J.M.F.C., Pune. (Court No.3)	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. S. S. Ramdin, 14 th Jt. Civil Judge J. D. & J.M.F.C., Pune.
73	Shri. P. S. Jondhale, 2 nd Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No.4)	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. A. S. Rane, 11 th Jt. Civil Judge J. D. & J.M.F.C., Pune.
74	Smt. A. S. Mujumdar, 3 rd Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No.6)	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. S. R. Patil, 8 th Jt. Civil Judge, J.D. & J.M.F.C., Pune. (Court No. 8)
75	Shri. S. B. Ganapa, 4 th Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No. 7)	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<u>17-05-21 to 23-05-21</u> Shri. P. S. Jondhale, 2 nd Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No.4) <u>24-05-21 to 30-05-21</u> Smt. S. V. Jadhav, 15 th Jt. Civil Judge J. D. & J.M.F.C., Pune.
76	Smt. J. S. Kelkar, 5 th Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No. 1)	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. R. K. Bhalgat/Baphana, 7 th Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No.2)
77	Smt. M. P. Pardeshi, 6 th Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No. 9)	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<u>17-05-21 to 23-05-21</u> Smt. S. R. Patil, 8 th Jt. Civil Judge, J.D. & J.M.F.C., Pune. (Court No. 8) <u>24-05-21 to 30-05-21</u> Smt. S. S. Ramdin, 14 th Jt. Civil Judge J. D. & J.M.F.C., Pune.
78	Smt. R. K. Bhalgat/Baphana, 7 th Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No.2)	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Smt. J. S. Kelkar, 5 th Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No. 1)
79	Smt. S. R. Patil, 8 th Jt. Civil Judge, J.D. & J.M.F.C., Pune. (Court No. 8)	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Smt. S. K.Khan, 12 th Jt. Civil Judge, J.D. & J.M.F.C., Pune.

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
80	Smt. A. A.Pathan, 9 th Jt. Civil Judge, J.D. & J.M.F.C., Pune, (Juvenile Justice)	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Smt. T. M. Nirale, Jt. Civil Judge, J.D. & J.M.F.C., Pune, (Court No.3)
81	Shri. V. I. Shaikh, 10 th Jt. Civil Judge. J.D. & J.M.F.C., Pune (Court No. 5)	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	<u>10-05-21 to 16-05-21</u> Shri. A. S. Rane, 11 th Jt. Civil Judge J. D. & J.M.F.C., Pune. <u>17-05-21 to 23-05-21</u> Smt. S. S. Ramdin, 14 th Jt. Civil Judge J. D. & J.M.F.C., Pune.
82	Shri. A. S. Rane 11 th Jt. Civil Judge J. D. & J.M.F.C., Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. P. S. Jondhale, 2 nd Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No.4)
83	Smt. S. K.Khan, 12 th Jt. Civil Judge. J.D. & J.M.F.C., Pune.	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<u>17-05-21 to 23-05-21</u> Shri. P. S. Jondhale, 2 nd Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No.4) <u>24-05-21 to 30-05-21</u> Shri. M. A. Shaikh, 13 th Jt. Civil Judge J. D. & J.M.F.C., Pune.
84	Shri. M. A. Shaikh, 13 th Jt. Civil Judge J. D. & J.M.F.C., Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. R. K. Bhalgat/Baphana, 7 th Jt. Civil Judge. J.D. & J.M.F.C., Pune (Court No.2)
85	Smt. S. S. Ramdin, 14 th Jt. Civil Judge J. D. & J.M.F.C., Pune.	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri. P. S. Jondhale, 2 nd Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No.4)
86	Smt. S. V. Jadhav, 15 th Jt. Civil Judge J. D. & J.M.F.C., Pune.	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri. M. A. Shaikh, 13 th Jt. Civil Judge J. D. & J.M.F.C., Pune.

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
87	Shri. S. B. Patil, Judicial Magistrate, F. C. (Anti Corruption), Pune.	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<u>17-05-21 to 30-05-21</u> Smt. S. V. Jadhav, 15 th Jt. Civil Judge J. D. & J.M.F.C., Pune.
88	Shri. N. K.Kharade Judicial Magistrate F. C. (Motor Vehicle), Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. S. V. Jadhav, 15 th Jt. Civil Judge J. D. & J.M.F.C., Pune.
89	Shri. K. C. Rajput, Judicial Magistrate F.C. (Pune Cantonment), Pune.	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri. A. S. Deshpande, Jt. Judicial Magistrate F. C. (Pune Cantonment), Pune.
90	Shri. A. S. Deshpande, Jt. Judicial Magistrate F. C. (Pune Cantonment), Pune.	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<u>17-05-21 to 23-05-21</u> Shri. K. C. Rajput, Judicial Magistrate F.C. (Pune Cantonment), Pune. <u>24-05-21 to 30-05-21</u> Smt. R. S. Patil 2 nd Jt. Judicial Magistrate F. C. (Pune Cantonment), Pune.
91	Smt. R. S. Patil 2 nd Jt. Judicial Magistrate F. C. (Pune Cantonment), Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. K. C. Rajput, Judicial Magistrate F.C. (Pune Cantonment), Pune.
92	Shri. M. M. Raut. Judicial Magistrate, F.C. (Railway-Court), Pune.	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. V. I. Shaikh, 10 th Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No. 5)
93	Shri. A. B. Tahasildar, Civil Judge, J.D. & J.M.F.C., (P.M.C.Court), Pune.	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<u>24-05-21 to 30-05-21</u> Smt. A. S. Mujumdar, 3 rd Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No.6) <u>31-05-21 to 06-06-21</u> Shri. P. S. Jondhale, 2 nd Jt. Civil Judge, J.D. & J.M.F.C., Pune (Court No.4)

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
Khadki Cantonment, Pune			
94	Shri. S. K. Sonawane, Judicial Magistrate F. C., Khadki-Cantonment, Pune.	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Smt. D. A. Darveshi, Joint Judicial Magistrate, F.C., Khadki-Cantonment, Pune.
95	Smt. D. A. Darveshi, Joint Judicial Magistrate, F.C., Khadki-Cantonment, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	17-05-21 to 19-05-21 Shri. S. K. Sonawane, Judicial Magistrate F. C., Khadki- Cantonment, Pune. 20-05-21 to 23-05-21 Smt. V. C. Kshirsagar, 2 nd Joint Judicial Magistrate F.C., Khadki-Cantonment, Pune.
96	Smt. V. C. Kshirsagar, 2 nd Joint Judicial Magistrate F.C., Khadki-Cantonment, Pune.	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Smt. D. A. Darveshi, Joint Judicial Magistrate, F.C., Khadki-Cantonment, Pune.
Pimpri-Chinchwad, Pune			
97	Shri. A. U. Supekar Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune.	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri D. R. Pathan, Jt Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune.
98	Shri. D. R. Pathan, Jt. Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune.	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Smt. R. N. Mujawar 3 rd Jt. Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune.
99	Smt. R. R. Kale, 2 nd Jt. Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	10-05-21 to 16-05-21 Smt. N. T. Bhosale, 4 th Jt. Civil Judge J. D. & J.M.F.C., Pimpri-Chinchwad, Pune 17-05-21 to 23-05-21 Shri. D. R. Pathan, Jt. Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune.

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
100	Smt. R. N. Mujawar 3 rd Jt. Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. A. U. Supekar Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune.
101	Smt. N. T. Bhosale, 4 th Jt. Civil Judge J. D. & J.M.F.C., Pimpri-Chinchwad, Pune	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	17-05-21 to 23-05-21 Shri. D. R. Pathan, Jt. Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune. 24-05-21 to 30-05-21 Smt. R. R. Kale, 2 nd Jt. Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune
102	Smt. V. R. Mane. Civil Judge J.D. & J.M.F.C., (P.C.M.C) Akurdi, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. D. R. Pathan, Jt. Civil Judge J.D. & J.M.F.C., Pimpri-Chinchwad, Pune.
CJJD & JMFC. At Taluka Place in Pune District			
Ghodnadi Court, Pune			
103	Smt. S. R. Bandal, Civil Judge J.D. & J.M.F.C., Ghodnadi, Pune.	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Smt. P. K. Karwande, Jt. Civil Judge J.D. & J.M.F.C., Ghodnadi, Pune.
104	Smt. P. K. Karwande Jt. Civil Judge J.D. & J.M.F.C., Ghodnadi, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. S. R. Bandal, Civil Judge J.D. & J.M.F.C., Ghodnadi, Pune.
105	Shri. R. D. Hingangaonkar, 2 nd Jt. Civil Judge J.D. & J.M.F.C., Ghodnadi, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. K. M. Munde, 3 rd Jt. Civil Judge J.D. & J.M.F.C., Ghodnadi, Pune.
106	Shri. K. M. Munde, 3 rd Jt. Civil Judge J.D. & J.M.F.C., Ghodnadi, Pune.	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	Shri. R. D. Hingangaonkar, 2 nd Jt. Civil Judge J.D. & J.M.F.C., Ghodnadi, Pune.
Saswad Court, Pune			
107	Shri. V. N. Morey Civil Judge J.D. & J.M.F.C., Saswad, Pune.	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri. N. H. Tikhe, Jt. Civil Judge J.D. & J.M.F.C., Saswad, Pune.

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108	Shri. N. H. Tikhe, Jt. Civil Judge J.D. & J.M.F.C., Saswad, Pune.	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri. V. N. Morey Civil Judge J.D. & J.M.F.C., Saswad, Pune.
109	Smt. D. M. Patil, 2 nd Jt. Civil Judge J.D. & J.M.F.C., Saswad, Pune.	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. N. H. Tikhe, Jt. Civil Judge J.D. & J.M.F.C., Saswad, Pune.
Junnar Court, Pune			
110	Shri. A. M. Kulkarni, Civil Judge J.D. & J.M.F.C., Junnar, Pune.	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<p>17-05-21 to 23-05-21 Shri. V. I. Ghorpade, 2nd Jt. Civil Judge J.D. & J.M.F.C., Junnar, Pune.</p> <p>24-05-21 to 30-05-21 Shri. P. M. Kolse, Jt. Civil Judge J.D. & J.M.F.C., Junnar, Pune.</p>
111	Shri. P. M. Kolse, Jt. Civil Judge J.D. & J.M.F.C., Junnar, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. V.I. Ghorpade, 2 nd Jt. Civil Judge J.D. & J.M.F.C., Junnar, Pune.
112	Shri. V.I. Ghorpade, 2 nd Jt. Civil Judge J.D. & J.M.F.C., Junnar, Pune.	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	<p>24-05-21 to 30-05-21 Shri. P. M. Kolse, Jt. Civil Judge J.D. & J.M.F.C., Junnar, Pune.</p> <p>31-05-21 to 06-06-21 Shri. A. M. Kulkarni, Civil Judge J.D. & J.M.F.C., Junnar, Pune.</p>
Bhor Court, Pune			
113	Shri. S. K. Mule, Civil Judge J.D. & J.M.F.C., Bhor, Pune.	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	Smt. H. U. U. Patil, 2 nd Jt. Civil Judge J.D. & J.M.F.C., Bhor, Pune.
114	Shri. P. P. Awate, Jt. Civil Judge J.D. & J.M.F.C., Bhor, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. H. U. U. Patil, 2 nd Jt. Civil Judge J.D. & J.M.F.C., Bhor, Pune.

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115	Smt. H. U. U. Patil, 2 nd Jt. Civil Judge J.D. & J.M.F.C. Bhor. Pune.	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri. S. K. Mule, Civil Judge J.D. & J.M.F.C., Bhor, Pune.
Vadgaon Court, Pune			
116	Shri B. V. Burande, CJJD & JMFC, Vadgaon, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. S. R. Barge, Jt. CJJD. & JMFC, Vadgaon, Pune
117	Smt. S. R. Barge, Jt. CJJD. & JMFC, Vadgaon, Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri B. V. Burande, CJJD & JMFC, Vadgaon, Pune
118	Shri. R. K. Gaikwad, 2 nd Jt. CJJD & JMFC, Vadgaon, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. P. M. Suryawanshi, 4 th Jt. CJJD & JMFC, Vadgaon, Pune
119	Smt. P. M. Suryawanshi, 4 th Jt. CJJD & JMFC, Vadgaon, Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. S. G. Gunari, 6 th Jt. CJJD & JMFC, Vadgaon, Pune
120	Smt. G. S. Patil, 5 th Jt. CJJD & JMFC, Vadgaon, Pune	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	Shri. S. G. Gunari, 6 th Jt. CJJD & JMFC, Vadgaon, Pune
121	Shri. S. G. Gunari, 6 th Jt. CJJD & JMFC, Vadgaon, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. G. S. Patil, 5 th Jt. CJJD & JMFC, Vadgaon, Pune
KHED RAJGURUNAGAR			
Additional District Court, Khed-Rajgurunagar, Pune			
122	Shri. N. K. Brahme, District Judge-1 & Additional Sessions Judge, Khed-Rajgurunagar, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. A. M. Ambalkar, District Judge-2 & Additional Sessions Judge, Khed-Rajgurunagar, Pune
123	Shri. A. M. Ambalkar, District Judge-2 & Additional Sessions Judge, Khed-Rajgurunagar, Pune	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Shri. S. N. Patil, District Judge-3 & Additional Sessions Judge, Khed-Rajgurunagar, Pune

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
124	Shri. S. N. Patil, District Judge-3 & Additional Sessions Judge, Khed-Rajgurunagar, Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. A. M. Ambekar, District Judge-2 & Additional Sessions Judge, Khed-Rajgurunagar, Pune
Senior Division Court, Khed-Rajgurunagar, Pune			
125	Smt. S. S. Pakhale, CJSD Khed-Rajgurunagar, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	<p>10-05-21 to 16-05-21 Shri. G. B. Deshmukh, 2nd Jt. CJSD, & Addl. CJM., Khed-Rajgurunagar, Pune</p> <p>17-05-21 to 23-05-21 Shri. K. H. Patil, Jt. CJSD, & Addl. CJM., Khed-Rajgurunagar, Pune</p>
126	Shri. K. H. Patil, Jt. CJSD & Addl. C.J.M., Khed-Rajgurunagar, Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. G. B. Deshmukh, 2 nd Jt. CJSD, & Addl. CJM., Khed-Rajgurunagar, Pune
127	Shri. G. B. Deshmukh, CJSD & Addl. C.J.M., Khed-Rajgurunagar, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. K. H. Patil, Jt. CJSD, & Addl. CJM., Khed-Rajgurunagar, Pune
CJJ & JMFC Court, Khed-Rajgurunagar, Pune			
128	Smt. R. D. Patange-Ingle, Joint CJJD & JMFC., Khed-Rajgurunagar, Pune	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri. D. B. Patange, 2 nd Joint CJJD & JMFC., Khed-Rajgurunagar, Pune
129	Shri. D. B. Patange, 2 nd Joint CJJD & JMFC., Khed-Rajgurunagar, Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Smt. R. D. Patange-Ingle, Joint CJJD & JMFC., Khed-Rajgurunagar, Pune

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
130	Shri. P. D. Deore, 3 rd Jt. CJJD & JMFC, Khed- Rajgurunagar, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	<u>10-05-21 to 16-05-21</u> Smt. N. S. Kadam, 4 th Jt. Civil Judge J.D. & J.M.F.C., Khed- Rajgurunagar, Pune. <u>17-05-21 to 23-05-21</u> Shri. D. B. Patange, 2 nd Joint CJJD & JMFC., Khed- Rajgurunagar, Pune
131	Smt. N. S. Kadam, 4 th Jt. CJJD & JMFC, Khed- Rajgurunagar, Pune	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<u>17-05-21 to 23-05-21</u> Shri. D. B. Patange, 2 nd Joint CJJD & JMFC., Khed- Rajgurunagar, Pune. <u>24-05-21 to 30-05-21</u> Smt. R. D. Patange-Ingle, Joint CJJD & JMFC., Khed- Rajgurunagar, Pune
Ghodegaon Court, Pune			
132	Shri. H. J. Pathan, Civil Judge J. D. & JMFC, Ghodegaon, Pune	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Shri S. A. Mulik, Jt. CJJD & JMFC, Ghodegaon, Pune
133	Shri S. A. Mulik, Jt. CJJD & JMFC, Ghodegaon, Pune	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri. H. J. Pathan, Civil Judge J. D. & JMFC, Ghodegaon, Pune
134	Smt. S. K. Birajdar, 2 nd Jt. CJJD & JMFC, Ghodegaon, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri S. A. Mulik, Jt. CJJD & JMFC, Ghodegaon, Pune

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
BARAMATI			
Additional District Court, Baramati, Pune			
135	Smt. J. P. Darekar, District Judge-1 & Addl. Sessions Judge, Baramati, Pune	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	Shri. S. T. Bhalerao, District Judge-2. & Additional Sessions Judge, Baramati, Pune.
136	Shri. S. T. Bhalerao, District Judge-2 & Addl. Sessions Judge, Baramati, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Smt. J. P. Darekar, District Judge-1 & Addl. Sessions Judge, Baramati, Pune
137	Shri. R. R. Rathi, District Judge-3 & Addl. Sessions Judge, Baramati, Pune	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Shri. R. V. Lokhande, District Judge 4. & Addl. Sessions Judge, Baramati, Pune
138	Shri. R. V. Lokhande, District Judge-4 & Addl. Sessions Judge, Baramati, Pune	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Shri. D. B. Bangade, Adhoc District Judge 1 & Addl. Sessions Judge, Baramati, Pune
139	Shri. D. B. Bangade, Adhoc District Judge-1 & Addl. Sessions Judge, Baramati, Pune	17-05-21 BOH to 30-05-21 AOH & LHQ 14 days	<u>17-05-21 to 23-05-21</u> Smt. J. P. Darekar, District Judge-1 & Addl. Sessions Judge, Baramati, Pune <u>24-05-21 to 30-05-21</u> Shri. S. T. Bhalerao, District Judge-2 & Addl. Sessions Judge, Baramati, Pune
140	Shri. R. D. Gadwe, Adhoc District Judge-2 & Asst. Sessions Judge, Baramati, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. R. V. Lokhande, District Judge-4 & Addl. Sessions Judge, Baramati, Pune

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
Senior Division Court, Baramati, Pune			
141	Shri. G. G. Bharne, CJSD, Baramati, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri. B. N. Arbad, Jt. CJSD, & Addl. CJM., Baramati, Pune
142	Shri. B. N. Arbad, Jt. CJSD, & Addl. C.J.M., Baramati, Pune	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	Shri. G. G. Bharne, CJSD, Baramati, Pune
143	Shri. P. N. Deshpande, 2 nd Jt. CJSD, & Addl. C.J.M., Baramati, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. S. S. Ubale, 3 rd Jt. CJSD, & Addl. CJM., Baramati, Pune
144	Shri. S. S. Ubale, 3 rd Jt. CJSD, & Addl. C.J.M., Baramati, Pune	24-05-21 BOH to 06-06-21 AOH & LHQ 14 days	Shri. P. N. Deshpande, 2 nd Jt. CJSD, Baramati, Pune
145	Smt. A. B. Kurne, 4 th Jt. CJSD, & Addl. C.J.M., Baramati, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri. S. S. Ubale, 3 rd Jt. CJSD, & Addl. CJM., Baramati, Pune
CJJD & JMFC Court, Baramati, Pune			
146	Shri. V. B. Kamble, Jt. CJJD & JMFC, Baramati, Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Smt. V. V. Patil, 3 rd Jt. CJJD & JMFC, Baramati, Pune
147	Shri. P. R. Wagdole, 2 nd Jt. CJJD & JMFC, Baramati, Pune	24-05-21 BOH to 30-05-21 AOH & LHQ 7 days	Shri. A. J. Girhe, 4 th Jt. CJJD & JMFC, Baramati, Pune
148	Smt. V. V. Patil, 3 rd Jt. CJJD & JMFC, Baramati, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri. V. B. Kamble, Jt. CJJD & JMFC, Baramati, Pune

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
149	Shri. A. J. Girhe, 4 th Jt. CJJD & JMFC, Baramati, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	<u>10-05-21 to 16-05-21</u> Shri. P. R. Wagdole, 2 nd Jt. CJJD & JMFC, Baramati, Pune <u>17-05-21 to 23-05-21</u> Shri. V. B. Kamble, Jt. CJJD & JMFC, Baramati, Pune
150	Shri. I. G. Mahadecoli, 5 th Jt. CJJD & JMFC, Baramati, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri. P. R. Wagdole, 2 nd Jt. CJJD & JMFC, Baramati, Pune
151	Smt. D. S. Khot, 6 th Jt. CJJD & JMFC, Baramati, Pune	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Smt. A. J. Bachulkar, 7 th Jt. CJJD & JMFC, Baramati, Pune
152	Smt. A. J. Bachulkar, 7 th Jt. CJJD & JMFC, Baramati, Pune	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. D. S. Khot, 6 th Jt. CJJD & JMFC, Baramati, Pune
Indapur Court, Pune			
153	Smt. S. B. Yadav, Civil Judge J.D. & J.M.F.C. Indapur, Pune.	10-05-21 BOH to 16-05-21 AOH & LHQ 7 days	Shri. N. P. Deshpande, 2 nd Jt. Civil Judge J.D. & J.M.F.C. Indapur, Pune.
154	Smt. N.A.L. Shaikh Jt. Civil Judge J.D. & J.M.F.C. Indapur, Pune.	10-05-21 BOH to 24-05-21 AOH & LHQ 14 days	<u>10-05-21 to 16-05-21</u> Shri. N. P. Deshpande, 2 nd Jt. Civil Judge J.D. & J.M.F.C. Indapur, Pune. <u>17-05-21 to 23-05-21</u> Smt. S. B. Yadav, Civil Judge J.D. & J.M.F.C. Indapur, Pune.
155	Shri. N. P. Deshpande, 2 nd Jt. Civil Judge J.D. & J.M.F.C. Indapur, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Smt. S. B. Yadav, Civil Judge J.D. & J.M.F.C. Indapur, Pune.

Sr. No.	Name & Designation of Judicial Officer	Period during which Judicial Officers mentioned in col. No.2 is allowed Summer Vacation/Judicial off and leave head quarters.	Name of the Judl. Officer who is kept-in charge of the Judicial Officers mentioned in col.No.2 during the period mentioned in col.No.3
Daund Court. Pune			
156	Shri. N. B. Jadhav, CJJD & JMFC, Daund, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri. A. A. Kalamkar, 2 nd Jt. CJJD & JMFC, Daund, Pune
157	Shri. A. T. Mangire, Jt. CJJD & JMFC, Daund, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri. A. A. Kalamkar, 2 nd Jt. CJJD & JMFC, Daund, Pune
158	Shri. A. A. Kalamkar, 2 nd Jt. CJJD & JMFC, Daund, Pune	31-05-21 BOH to 06-06-21 AOH & LHQ 7 days	Smt. A. A. Lagare, 3 rd Jt. CJJD & JMFC, Daund, Pune
159	Smt. A. A. Lagare, 3 rd Jt. CJJD & JMFC, Daund, Pune	10-05-21 BOH to 23-05-21 AOH & LHQ 14 days	Shri. A. A. Kalamkar, 2 nd Jt. CJJD & JMFC, Daund, Pune
160	Shri. G. S. Varpe, Judicial Magistrate F.C., Railway Court, Daund, Pune.	17-05-21 BOH to 23-05-21 AOH & LHQ 7 days	Shri. A. A. Kalamkar, 2 nd Jt. CJJD & JMFC, Daund, Pune

Note :-

1) The Additional Sessions Judges having the charge or with whom charge is kept are required to attend the remand work of cases under POCSO, ACB, NDPS and offences under all the other relevant Special Acts, during the vacation period, including holidays falling within their charge period. For POCSO holiday remand work separate order is passed.

2) The Judicial Officers with whom charge is kept shall attend the work in respect of Civil as well as Criminal matters, administrative work for the period as mentioned against their names.


3) The Judicial Officers who are permitted to leave head quarter during the said period to instruct the staff working in their respective courts/establishment to make themselves available and place the proceedings of their court to the incharge court, if need be so.

No. GOS/ 3447/2021
District Court, Pune
Date : 07/05/2021

Sd/-
Principal District Judge, Pune.

Forwarded with compliments to the All Judicial Officers & all the head of the branches in Pune District for information and necessary action.

District Court, Pune
Date : 07/05/2021

By order,

Registrar,
District Court, Pune.